

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)**  
**CAUSE LIST (VACATION BENCH)**  
**COURT NO. 2**  
**FARIDKOT HOUSE**

**Date: 24<sup>th</sup> June, 2015**  
**TIME: 10.30 A.M.**

**HON'BLE MR. JUSTICE PRATAP KUMAR RAY**  
**JUDICIAL MEMBER**

**HON'BLE MR. P.S. RAO**  
**EXPERT MEMBER**

| <b>S.NO.</b>                       | <b>CASE NO.</b>  | <b>PARTIES</b>  | <b>COUNSEL FOR PARTIES</b>  |
|------------------------------------|--|---|---|
|                                    |  | <b>FOR ADMISSION</b>                                      |   |
| 1.                                 | M.A. No. 640/2015 In<br>Original Application<br>No. 177/2013 | Sushil Raghav<br><br>Vs.<br>State of UP & Ors.            | Mr. R. Venkataraman, Adv. for Applicant<br>in Misc. Application   |
| <b>FOR COMPLETION OF PLEADINGS</b> |  |   |   |
| 2.                                 | Original Application<br>No. 93/2015                          | Saurabh Sharma<br><br>Vs.<br>Govt. of NCT of Delhi & Ors. | Mr. Saurabh Sharma and Mr. N.P. Gaur,<br>Adv. Applicant<br><br>Ms. Puja Kalra, Adv. & Ms. Latika Dutta,<br>Adv. for R – 2<br>Mr. Balendu Shekhar, Adv. for R –3 |

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